

सभापति महोदय, मेरा अल्पसंख्यक मंत्रालय से अनुरोध है कि हाजियों के पैसे से चलने वाले हज हाउस के कोचिंग सेंटर को फिर से शुरू किया जाए। ...**(व्यवधान)**... इसको न सिर्फ शुरू किया जाए, बल्कि उसकी सीटें भी बढ़ाई जाएँ। ...**(व्यवधान)**... जब पैसा सरकार को नहीं देना है, बल्कि हाजियों का जो corpus सैकड़ों करोड़ रुपए के रूप में इकट्ठा है, उससे इस कोचिंग सेंटर को चलाना है, तो फिर इस कोचिंग सेंटर को चलाने में और देश के बाकी हज हाउसेज में इसे शुरू करने में सरकार को क्या परेशानी है?...**(समय की घंटी)**... सर, यहाँ पर अल्पसंख्यक मंत्री महोदय बैठे हैं, उनसे मेरा अनुरोध है कि वे कृपया इसका संज्ञान लें, क्योंकि देश के लाखों छात्र आपसे गुजारिश कर रहे हैं।

MR. CHAIRMAN: The following hon. Members associated themselves with the matter raised by the hon. Member, Shri Imran Pratapgarhi : Dr. Fauzia Khan (Maharashtra), Shri K.R.N. Rajeshkumar (Tamil Nadu), Dr. Sasmit Patra (Odisha), Shri Anil Kumar Yadav Mandadi (Telangana), Shri Mohammed Nadimul Haque (West Bengal), Shrimati Jebi Mather Hisham (Kerala), Shri R. Girirajan (Tamil Nadu), Shri A. A. Rahim (Kerala), Shri Ashok Singh (Madhya Pradesh), Shrimati Rajani Ashokrao Patil (Maharashtra), Shri Sanjay Yadav (Bihar), Dr. John Brittas (Kerala), Shri Haris Beeran (Kerala), Shri Niranjana Bishi (Odisha) and Shri M. Mohamed Abdulla (Tamil Nadu).

Now, Shrimati Sonia Gandhi; Concerns over the dilution of employment guarantee under MGNREGA.

Concerns over the dilution of employment guarantee under MGNREGA

SHRIMATI SONIA GANDHI (Rajasthan): Hon. Chairman, Sir, I thank you for giving me the opportunity to speak on a very important issue. I wish to draw the attention of this House to an issue of urgent national importance. The right to employment under the Mahatma Gandhi National Rural Employment Guarantee Act, Mahatma Gandhi NREGA, also known as MGNREGA, was enacted by the then UPA Government in 2005 under the leadership of Prime Minister, Dr. Manmohan Singh. This landmark legislation has been a crucial safety net for millions of rural poor. However, it is deeply concerning that the present BJP Government has systematically undermined the scheme. The Budget allocation remains stagnant at Rs.86,000 crore, a ten year low as percentage of GDP. When adjusted for inflation, the effective Budget has been declined by Rs.4,000 crores. Moreover, estimates suggest that nearly 20 per cent of the allocated funds will be used to clear pending dues from previous years. Additionally, the scheme faces multiple challenges, including the exclusionary Aadhaar Based Payment System and the National Mobile Monitoring System,

persistent delays in wage payments and wage rates not adequate to compensate for inflation. In the light of these pressing concerns, the Congress Party demands the following: One, adequate financial provision to sustain and expand the scheme; two, an increase in the minimum wage of Rs.400 per day; three, timely disbursement of wages; four, the removal of mandatory ABPS and NMMS requirements; five, an increase in the number of guaranteed work days from 100 to 150 per year. These measures, Sir, are essential to ensure that Mahatma Gandhi NREGA provides dignified employment and financial security. Thank you.

MR. CHAIRMAN: The following hon. Members associated themselves with the matter raised by the hon. Member, Shrimati Sonia Gandhi : Shri Manoj Kumar Jha (Bihar), Shrimati Ranjeet Ranjan (Chhattisgarh), Shrimati Sagarika Ghose (West Bengal), Ms. Dola Sen (West Bengal), Shri Sanjay Yadav (Bihar), Dr. John Brittas (Kerala), Shri Derek O' Brien (West Bengal), Shrimati Priyanka Chaturvedi (Maharashtra), Shrimati Rajani Ashokrao Patil (Maharashtra), Shri Akhilesh Prasad Singh (Bihar), Shri Randeep Singh Surjewala (Rajasthan), Dr. Kanimozhi NVN Somu (Tamil Nadu), Shri P. Wilson (Tamil Nadu), Shri Prem Chand Gupta (Bihar), Shri Anil Kumar Yadav Mandadi (Telangana), Ms. Sushmita Dev (West Bengal), Shri N.R. Elango (Tamil Nadu), Shrimati Renuka Chowdhury (Telangana), Shri Sandosh Kumar P (Kerala), Shri K.R.N. Rajeshkumar (Tamil Nadu), Dr. Fauzia Khan (Maharashtra), Shri Imran Pratapgarhi (Maharashtra), Shri Saket Gokhale (West Bengal), Dr. Sasmit Patra (Odisha), Shri Subhas Chandra Bose Pilli (Andhra Pradesh), Shri Jose K. Mani (Kerala), Shri G.C. Chandrashekhar (Karnataka), Shri R. Girirajan (Tamil Nadu), Shri A. A. Rahim (Kerala), Shrimati Jebi Mather Hisham (Kerala), Shri M. Shanmugam (Tamil Nadu), Shri Neeraj Dangi (Rajasthan), Shri Shaktisinh Gohil (Gujarat), Shri Ashok Singh (Madhya Pradesh), Shri Meda Raghunadha Reddy (Andhra Pradesh), Shri Niranjan Bishi (Odisha), Shri P. P. Suneer (Kerala), Shrimati Mausam B Noor (West Bengal), Shri Mukul Balkrishna Wasnik (Rajasthan), Shri Pramod Tiwari (Rajasthan), Shri Mallikarjun Kharge (Karnataka), Shri Sanjay Singh (National Capital Territory of Delhi), Shri Muzibulla Khan (Odisha), Shri Ritabrata Banerjee (West Bengal), Dr. V. Sivadasan (Kerala), Shri Ravi Chandra Vaddiraju (Telangana), Shri Ajit Kumar Bhuyan (Assam), Shri Haris Beeran (Kerala), Shri Tiruchi Siva (Tamil Nadu) and Shri M. Mohamed Abdulla (Tamil Nadu).

Now, Shri Manoj Kumar Jha; Need for enhancement of honorarium for ASHA workers. So you want *asha* for ASHA workers.